

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 16/228/ND/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.02.2018**

NAME OF THE COMPANY: Mr. Vasudev Garg

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Prateek Yadav, Advocate		
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	For the Respondent:	Mr. Manish Raj, Company Prosecutor, ROC, Delhi		
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ORDER

Report of the ROC has still not been received. Last opportunity is given to them to file the reply.

To come up on 27th February, 2018.

-S-d-1

**(Deepa Krishan)
Member (T)**

-S-d-1

**(Ina Malhotra)
Member (J)**